

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 3774-3775/2025

THE STATE OF U.P. & ANR.

Appellant(s)

VERSUS

VIJAY KUMAR @ PYARE LAL ETC.

Respondent(s)

Date : 09-02-2026 These appeals were called on for hearing today.

For Appellant(s) : Ms. Srishti Singh, AOR
Mr./Ms. Murshlin Ansari, Adv.

Mr. Gopi Chand, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) : Mr. Kartikeya Bhargava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Despite service being complete, none has entered appearance for respondent no.1.

Respondent no.2 is duly represented.

As per Office report, scanned copies of the High Court and Trial Court records have been received. Let the soft copies be provided to the learned counsels for the parties.

Let the matter be processed for listing before the Hon'ble Court, under the rules.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar